

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.NO. 367 OF 2008

Tuesday, this the 22nd day of July, 2008.

CORAM:

**HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Dr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

Dr.G.Gopakumar

Head of the Division (Mariculture)
Central Marine Fisheries Research Institute
Cochin - 18
Permanent address at - "Suryakanthi"
Malayan Keezh P.O
Trivandrum

Applicant

(By Advocate Mr. TCG Swamy)

V.

1. Indian Council of Agricultural Research (ICAR)
represented by its Secretary, Krishi Bhavan
New Delhi- 110 001
2. The Agricultural Scientist Recruitment Board (ASRB)
Krishi Anusathan Bhavan, Pusa
New Delhi- 110 001 - Through its Secretary
3. Dr.Mohan Joseph Modayil
Member, ASRB,
Krishi Anusathan Bhavan, Pusa
New Delhi- 110 012

Respondents

(By Advocate Mr.T.P.Sajan)

The application having been heard on 22.07.2008, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER

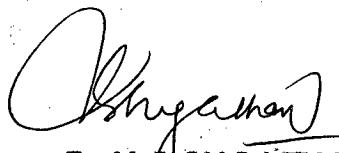
The applicant has filed this Original Application seeking a declaration that the failure on the part of respondents to invite the applicant for interview for appointment to the post of Director, (CMFRI), is arbitrary, discriminatory, contrary to law and unconstitutional. He has also sought a



direction to respondents to conduct a fresh selection for appointment to the post of Director, CMFRI.

2. When the matter came up for hearing, counsel for applicant submitted that the applicant is no more interested to pursue the matter and wants to withdraw the O.A. O.A is accordingly closed as withdrawn. There shall be no order as to costs.

Dated, the 22nd July, 2008.



Dr. K.S. SUGATHAN
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER

VS